

ITEM NO.1

COURT NO.2

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1791-1795/2014

CENTRAL BUREAU OF INVESTIGATION

Appellant(s)

VERSUS

SAKRU MAHAGU BINJEWAR . & ORS.

Respondent(s)

(Office Report for Direction)

WITH

CrI.A. No. 1796-1800/2014 (II-A)

Date : 03-08-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBER]

For Appellant(s) Mr. Arvind Kumar Sharma, AOR
Dr. Kailash Chand, AOR

For Respondent(s) Mr. A. Deb Kumar, AOR
Ms. A. Deepa, AOR
Mr. Ambuj Ojha, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

CrI.A. No.1796-1800/2014

Perused Office Report dated 31st July 2018.

Call for the report from the Superintendent of Police,
District Bhandara, Maharashtra, if the appellant has expired.

Report be submitted before this Court within a period of four
weeks from today.

(MUKESH KUMAR)
COURT MASTER (SH)

(ASHA SONI)
BRANCH OFFICER